

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/2008	TP 09/2016	For order	397/ 398	M. Leela & 4 Others Vs T.R. Mills Pvt. Ltd., & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NAMAN THABAKH 9962100188	Respondent 5, 6 & 7	
2.	R. VIDHYASHANKAR R. ASHOK KUMAR (9894162442)	Counsel For Petitioners	
3.	R. OM KUMAR	Counsel for Respondent No. 3, 9 to 12	

Counsel for petitioner is present. Counsel for R-5,6 and 7 is present and counsel for R-3, 9 to 12 is also present.

Heard in part.

For continuation, list it on 16.02.2018.

MEMBER (T)

MEMBER (J)